

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 218**  
**(IB)-2087(ND)2019**  
**IA-2011/2020**

**IN THE MATTER OF:**

**M/s. Sahaj Bharti Travels**

... **Applicant/Petitioner**

**Versus**

**M/s. HCL Technologies Limited**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 06.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**


**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Mr. Sameer Jain, Ms. Aastha Saxena, Advocates for Respondent HCL, Adv Mohit Arura along with Adv Rhythem Nagpal for the Petitioner

**ORDER**

Renotify this case on 02.08.2021

  
**(T.S. SINGH)**  
**COURT OFFICER**